

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5544
ANSWERED ON:07.09.2011
SELECTION OF SC ST CANDIDATES
Ghubaya Shri Sher Singh

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether SC/ST candidates, selected on their own merit, are not counted against reserved vacancies as per Government instructions;
- (b) if so, whether these instructions are taken into consideration while deciding the overall strength and the backlog of SC/ST in promotion as well as in recruitment in each department and cadre; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) : Yes, Madam. SC/ST candidates selected on their own merit are not counted against reserved vacancies. They are adjusted against unreserved vacancies.

(b) & (c) : Yes, Madam. The SC/ST candidates appointed on their own merit are not treated as reserved category candidates for the purpose of calculating the number of reserved vacancies or backlog reserved vacancies in any cadre, both in the matter of promotion and direct recruitment.